the Centre as well as at the level of the State Governments, which *inter-alia*, includes qualitative upgradation and quantitative enhancement of manpower, besides initiatives on research and technology. In order to give requisite attention to strengthening of the State Special Branches, the State Governments had earlier been advised to earmark at least 5% of their annual allocations under the Scheme for Modernization of State Police Forces (MPF) for this purpose. Recently, it has been decided to launch a separate Sub-Scheme for this purpose under the MPF. At the operational level, there has been regular sharing of intelligence inputs by the agencies of the Centre with the States and various mechanisms have been put-in place for this purpose. Particular attention is given to pro-active coordination with the State Governments and agencies, including countering the use of information technology by anti-social elements/ terrorists to pursue their nefarious agenda.

HUJI terrorist arrested in Delhi

†990. SHRI Y.P. TRIVEDI: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether a terrorist of Harkat-ul-Jehad-e-Islami (HUJI) has been rounded up in Delhi;
 - (b) if so, whether any explosive material has been recovered from him;
 - (c) if so, the number and type of explosives recovered; and
 - (d) whether the possibility of any terror act has come into light in course of interrogation?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRIMATI V. RADHIKA SELVI): (a) to (d) Delhi Police arrested some persons belonging to and believed to be working for HUJI. Around 3.1 Kgs. of RDX, one timer and five electronic detonators have been recovered after their interrogation. During interrogation of these persons, it came up that they were planning bomb explosions in various parts of Delhi.

Disaster Management Act in Goa

991. SHRI SHANTARAM LAXMAN NAIK: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Disaster Management Act, 2005, is in force in the State of Goa;
- (b) if so, since when the Act has been brought into force;
- (c) the various bodies/authorities appointed under the Act;
- (d) the tasks performed by the State Disaster Management Authority, so far;
- (e) the corpus of funds created by the authority so far; and
- (f) the details of the projects proposed to be undertaken by the authority, if any?

[†]Original notice of the question was received in Hindi.